Yadav, Shri Satya Pal

Yadav, Shri Ram Lakhan Singh

Yadav, Shri Sharad

Yadav, Shri Surya Narayan

Yadav, Shri Vijoy Kumar

Zainal Abedin, Shri

NOES

Nil

MR. SPEAKER: Subject to correction*, the result of the division is:

Ayes: 317

Noes: Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less tan two-thirds of te Members preent and voting.

The Bill, as amended, is passed by the requisite majority, in accordance with the provisions of Article 368 of the Constitution.

The motion was adopted

19.55 hrs.

CONSTITUTION (SEVENTY-THIRD AMENDMENT) BILL

(Insertion of New Part IXA)

As reporded by Joint Committee – CONTD.

[English]

MR. SPEAKER: Now, we will take up Constitution (Seventy-Third Amendment) Bill 1991 as reported by bthe Joint Committee.

Before I put the motion for consideration of the Bill to vote, I would like to say that this being a Constitution (Amendment) Bill, voting has to be by division.

Now, the Lobbies have beeb cleared.

The question is:

"That the Bill further to amend the Constituion of India, as reported by the Joint Committee, be taken into consideration."

19.57 hrs.

Division No. 12

AYES

Acharia, Shri Basudeb

Ayes: Shri Balram Jakhar, Shrimati Sheila Kaul, Shri J. Chekha Rao, Shri Loknath Choudhary and Shri Ram Saran Yadav.

^{*}The following Members also recorded their votes:

Adaikalaraj, Shri L.

Bau, Shri.Chitta

Ahamed, Shri E.

Bhadana, Shri Avtar Singh

Ahirwar, Shri Anand

Bhagat, Shri Vishweshwar

Ahmed, Shri Kamaluddin

Bhagey Gobardhan, Shri

Aiyar, Shri Mani Shankar

Bhakta, Shri Manoranjan

Akber Pasha, Shri B.

Aubarasu Era, Shri

Bhatia, Shri Raghunandan Lal

Bhattacharaya, Shrimati Malini

Anjalose, Shri Thayil John

Bhoi, Dr. Krupasindhu

Ansari, Shri Mumtaz

Bhonsle, Shri Prataprao B.

Antulay, Shri A. R.

Bhonsle, Shri Tejsinghrao Bhuria, Shri Dileep Singh

Arunachalam, Shri M.

Athithan, Shri R. Dhanuskodi

Birbal, Shri

Asokaraj, Shri A

Brar, Shri Jagmeet Singh

· Ayub Khan, Shri

Buta Singh, Shri

Bala, Dr. Asim

Chacko, Shri P. C.

Balayogi, Shri G.M.C.

Chakraborty, Prof. Susanta

Baliyan, Shri N. K.

Chaliha, Shri Kirip

Bandaru, Shir Dattatraya

Chandrakar, Shri Chandulal

Banerjee, Kumari Mamata

Chandrasekhar, Shrimati Maragatham

Bansal, Shri Pawan Kumar

Charles, Shri A.

Barman, Shri Uddhab

Chatteriee, Shri Nirmal Kanti

Basu, Shri Anil

Chaudhary, Shri Kamal

Chaudhri, Shri Narain Singh

Dev. Shri Sontosh Mohan

Chauhan, Shri Chetan P.S.

Devarajan, Shri B.

Chauhan, Shri Shivraj Singh

Dhumal, Prof. Prem

Chaure, Shri Bapu Hari

Dighe, Shri Sharad

Chayan, Shri Prithviraj D.

Digvijaya Singh, Shri

Chidambaram, Shri P.

Dikshit, Shri Shreesh Chandra

Chinta Mohan, Dr.

Dome, Dr. Ram Chandra

Drona, Shri Jagat Vir Singh

Choudhury, Shri Lokanath
Choudhury, Shri Saifuddin

Dubey, Shrimati Saroi

Chowdary, Dr. K.V.R.

Farook, Shri M.O.H.

Chowdhary, Shrimati Santosh

Fernandes, Shri Oscar

Dadahoor, Shri Gurcharan Singh

Gaikwad, Shri Udaysingrao

Galib, Shri Gurcharan Singh

Fundkar, Shri Pandurang Pundlik

Dalbir Singh, Shri
Damor, Shri Somiibhai

Gajapathi, Shri Gopi Nath

Das Shri Anadi Charan

Das, Shri Dwaraka Nath

Gamit, Shri Chhitubhai

Das, Shri Jitendra Nath

Gangwar, Shri Santosh Kumar

Das, Shri Ram Sunder

Gavit, Shri Manikrao Hodiya

Datta, Shri Amal

Gehlot, Shri Ashok

Deka, Shri Probin

Ghatowar, Shri Paban Singh

Delka, Shri Mohan S.

Giri, Shri Sudhir

Dennis, Shri N.

Giriyappa, Shri C.P. Mudala

| (Insertion of new Part IXA) | |
|-------------------------------|---|
| Gogoi, Shri Tarun | Joshi, Shri Anna |
| Gomango, Shri Gindhar | Kahandole, Shri Z.M. |
| Gopalan, Shrimati Suseela | Kairon, Shri Surindr Singh |
| Gudadinni, Shri B. K. | Kale, Shri Shankarrao D. |
| Gupta, Shri Indrajit | Kaliaperumal, Shri P.P |
| 'Handique, Shri Bijoy Krishna | Kalka Das, Shri |
| Harchand Singh, Shri | Kamat, Shri Gurudas |
| Hooda, Shri Bhupinder Singh | Kamble, Shri Arvind Tulshiram |
| Hossain, Shri Syed Masudal | Kanaujia, Dr. G.L. |
| Imchalemba, Shri | Kanithi, Dr. Viswanathan |
| Inder Jit, Shri | Kapse, Shri Ram |
| Islam, Shri Nurul | Karreddula, Shrimati Kamala Kumari |
| Jaffer Sharief, Shri C.K. | Kasu, Shri Venkata Krishna Reddy |
| Jakhar, Shri Balram | Kaul, Shrimati Sheila |
| Jangde, Shri Khelan Ram | Keval Singh, Shri |
| , Jaswant Singh, Shri | Khan, Shri Aslam Sher |
| Jatav, Shri Bare Lal | Khan, Shri Sukhendu |
| Jatiya, Shri Satynarayan | Khanduri, Maj. Gen. (Retd.) Bhuwan Chandra |
| Jeevarathinam, Shri R. | Onantia |
| | |

Khanoria, Major D.D.

Khursheed, Shri Salman

Konathala, Shri Rama Krishna

Jena, Shri Srikanta

Jha, Shri Bhogendera

Jhikram, Shri Mohanlal

| (Insertion of new Part IXA) | 14 (OANA) AS TOPOROU DY DI. COITHII. |
|---------------------------------------|--------------------------------------|
| Kori, Shri Gaya Prasad | Mathur, Shri Shiv Charan |
| Krishan Kumar, Shri S. | Meghe, Shri Datta |
| Krishnaswamy, Shri M. | Mirdha, Shri Nathu Ram |
| Kshirsagar, Shrimati Kesharbai Sonaji | Misra, Shri Satyagopal |
| Kudumula, Kumari Padamasree | Misra, Shri Shyam Bihari |
| Kuli, Shri Balin | Mollah, Shri Hannan |
| , Kumar, Shri Nitish | Mukhejee, Shrimati Geeta |
| Kumaramangalam, Shri Rangarajan | Mukherjee, Shri Subrata |
| Kuppuswamy, Shri C.K. | Mukhopadyay, Shri Ajoy |
| Kurien, Prof. P.J. | Muniyappa, Shri K.H. |
| Lakshmanan, Prof. Savithri | Muralee Dharan, Shri K. |
| Laljan Basha, Shri S.M. | Murthy, Shri M.V. Candrashekara |
| Madhukar, Shri Kamla Mishra . | Murthy, Shri M.V.V.S. |
| Mahajan, Shrimati Sumitra | Muttemwar, Shri Vilas |
| Malik, Shrí Dharampal Singh | Naik, Shri A Venkatesh |
| Malik, Shri Purna Chandra | Naik, Shri G. Devaraya |
| Mallikarjun, Shri | Naik, Shri Shri Ram |
| Mallikarjunaiah, Shri S. | Naikar, Shri D.K. |
| Mallu, Dr. R. | Nandi, Shri Yellaiah |
| Manphool Singh, Shri | Narayanan, Sri P. G. |
| Marbaniang, Shri Peter G. | Nawale, Shri Vidura Vithoba |

Masood, Shri Rasheed

Nayak, Shri Mrutyunjaya

Nayak, Shri Subash Chandra Patil, Shri Vijay Naval

Netam, Shri Arvind Patil, Shri Yashwantrao

Nikam, Shri Govindrao Patnaik, Shri Sivaji

Nyamagouda, Shri S.B. Patra, Dr. Kartikeswar

Odeyar, Shri Channaiah Pattanayak, Shri Sarat Chandra

Peruman, Dr. P. Vallal

Potdukhe, Shri Shantaram

Pilot, Shri Rajesh

Padma, Dr. (Shrimati) Pawar, Dr. Vasant Niwrutti

•

Pal, Dr. Debi Prosad

Pal, Shri Rupchand

Palacholla, Shri V.R. Naidu

Pundeya, Dr. Laxminarayan Prabhu, Shri R.

Pandian, Shri D. Prabhu Zantye, Shri Harish Narayan

Panigrahi, Shri Sriballav Pramanik, Shri Radhika Ranjan

Panja, Shri Ajit Prasad, Shri V. Sreenivasa

, Panwar, Shri Harpal Premi, Shri Mangal Ram

Paswan, Shri Sukdeo Purkayastha, Shri Kabindra

Patel, Shri Harilal Nanji Rai, Shri Kalp Nath

Patel, Shri Praful Rai, Shri Lall Basu

Patel, Shri Sharavan Kumar Rai, Shri M. Ramanna-

Patel, Shri Uttambhai Harjibhai Rai, Shri Ram Nihor

Patil, Shri Anwari Basavaraj Rajavivrma, Shri B.

Patil, Shrimati Surya Kanta Rajendra Kumar, Shri S. S. R.

Patil, Shri Uttamrao Deorao Rajeshwaran, Dr. V.

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Raju, Shri Bh. Vijayakumar Roshan Lal, Shri

Ram, Shri Prem Chand Roy, Shri Haradhan

Ram Babu, Shri A.G.S. Sadul, Shri Dharmanna Mondayya

Ram Badan; Shri Sahi, Shrimati Krishna

Ramamurthy, Shri K. Sai, Shri A. Prathap

Ramasamy, Shri R. Naidu Sajjan Kumar, Shri

Ramchandran, Shri Mullappally Sangma, Shri Pumo A.

Rao, Shri J. Chokka Sanipalli, Shri Gangadhara

Rao, Shri P. V.Narasimha Satrucharla, Shri Vijayarama Raju

Scindia, Shri Madhavrao Rao Ram Singh, Co!.

'Rao, Shri V. Krishan Selja, Kumari

Rathva, Shri N.J. Shah, Shri Manabendra

Rawat, Shri Bhagwan Shankar Shakya, Dr. Mahadeepak Singh

Shankaranand, Shri B. Rawat, Shri Prabhu Lal

Sharma, Shri Chiranji Lal Ray, Dr. Sudhir

Sharma, Capt. Satish Kumar Raychaudhuri, Shri Sudarsan

Shastri, Shri Vishwanath Reddaiah Yadav, Shri K.P.

Shingda, Shri D. B. Reddy, Shri A Indrakaran

Shivappa, Shri K. G. Reddy, Shri A. Venkata

Shukla, Shri Vidyacharan

Reddy, Shri B.N.

Siddhartha, Shrimati D. K. Tharadevi Reddy, Shri M.G.

Sidnal, Shri S. B. Reddy, Shri R. Surender

Silvera, Dr. C. Swamy, Shri G. Venkat

Singh, Shri Brij Bhushan Sharan Tara Singh, Shri

Singh, Shri Khelsai Tej Narayan Singh, Shri

Singh, Shri Mohan (Ocoria) Thakur, Shri Mahendra Kumar Singh

Singh, Shri Motilal Thangkabalu, Shri K.V.

Singh, Kumari Pushpa Devi Thomas, Prof. K.V.

Singh Shri Rajveer Thorat. Shri sandipan Bhagwan

Singh, Shri Ram Prasad Thungon, Shri P K

Singh, Shri S. B. Tindivanam, Shri K. Ramamurthee

Singh, Shri Satya Deo Tirkey, Shri Pius

Singh Deo, Shri K. P. Tomar, Dr. Ramesh Chand

Topdar, Shri Tarit Baran

Sodi, Shri Manku Ram Topno, Kumari Frida

Singla, Shri Sant Ram

Solanki, Shri Surajbhanu Tytler, Shri Jagdish

Soudaran, Dr. (Shrimati) K.S. Sreenivaasan, Umbrey, Shri Laeta

Shri C Subba, Shri Thota Ummareddy Venkateswarlu, Prof

Sukh Ram, Shri Upadhyay, Shri Swarup

'Sukhbuns Kaur, Shrimati Urs, Shrimati Chandra Prabha

Sultanpuri, Shri Krishan Dut Vadde, Shri Sobhanadreeswara Rao

Sundararaj, Shri N. Vajpayee, Shri Atal Bihari

Sur, Shri Monoranjan Vandayar, Shri K. Thulasiah

•

Suresh, Shri Kodikkunil Verma, Shri Bhawani Lal

817 Const. (72std Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 818 (Insertion of new Part IXA)

Verma, Shri Shiv Sharan

Verma, Shri Upendra Nath

Verma, Kumari Vimla

Vijayaraghavan, Shri V. S.

Virendra Singh, Shri

Vyas, Dr. Girija

Wasnik, Shri Mukul Balkrishna

Williams, Shri Mej. Gen. (Retd.)

Yadav, Shri Arjun Singh

Yadav, Shri Chandra Jeet

Yadav, Shri Devendra Prasad

Yadav, Shri Ram Lakhan Singh

Yadav, Shri Ram Saran

Yadav, Shri Satya Pal Singh

Yadav, Shri Sharac

Yadav, Shri Surya Narayan

Yadav, Shri Vijoy Kumar

Zainal Abedin, Shri

NOES

Nil

MR. SPEAKER: Subjecti to correction*, the result of the division is:

Ayes: 327

Noes: Nil

The motion is carried by a majority of the total membership of the House and by a majority iof not less than two-thirds of the Members present and voting.

The motion was adopted.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

Clause 2 - Insertion of new part IX-A

Amendpemtn made:

Page 1, in line 14, omit "revenue" (1)

Page 2, in line 4. for "Government of a State", substitute "Governor" (2)

Page 2, in line 8, *for* "Government of a State" *substitute* "Governor" (3)

Page 2, in lines 24–25, for "Government of State" substitute "Governor" (4)

Page 2, inline 28, for "it may", substitute "he may "(5)

Page 4, after line 20, insert-

"Provided that a Municipality shall be

Ayes: Shrimati Geeta Mukherjee, Shri G. Ganga Reddy.

^{*}The follwiwng Members also recorded their votes:

(Insertion of new Part IXA)

given a reasonably opportunity of being heard before its dissolution.

(a) No amendment of any law for the time being in force shall have the effect of causing dissolution of a Municipality at any level, which is functioning immediately before such amendment, till the expiration of its duration specified in clause (1)" (6)

Page 4, in line 21 for "(2)", substitute "(3)" (7)

Page 4, for lines 25 to 38, substitute, -

"Provided that where the remainder of the period for which the diesolved Municipalty would have continuis lese than six months, it shall not be necessary to hold any election under this clause for constituting the Municipality for such period.

(4) A Municipality constituted upon the dissolution of a Municipality before the expiration of its duration shall constinue only for the remainder of the period for which the dissolved Municipality would have continued under clause (1) had it not been so dissoved". (8)

18,00 hrs.

Page 6, for lines 38 to 46 substitute,-

Audit of accounts of Municipalities.

"243Z. The :Legislation of a State may, by law, make provisions with respect to the maintenance of accounts by the Municipalities and the

audit of such accounts." (14)

Page 7, for lines 1 to 3, substitute,-

Elections to the Municipalities.

"243ZA. (1) The superintendence. direction and control of the preparation of electoral rolls for, and the conduct of, all elections to the Municipalities shall be vested in the State Election Commission referred to in article 243K.

(2) Subject of the provisions of this: Eonstitution, the Legislature of a State may, by law, make provision with respect to all matters relatingf to, or in connection with, elections to the Municipalities.". (15)

Page 7, in lines 21-22, omit "if the Legislature of a State passes a resolution to that effect." (16)

Page 2. -

after line 22, insert-

"Provided that a Munisipality under this clause may not be constituted in such urban area or part thereof as the Governor may, having regard to the size of the area and the municipal services being provided or proposed to be provided by an industrial estab-· lishment in that area and such other factors as he may deem fit, by public notification, specify to be an industrial township". (17)

Page 6, for line 1 to 6, substitute -

Const. (72md Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 822 (Insertion of new Part IXA) "243Y. (1) The Finance Commission tion (Amendment) Bill, voting has to be by constitutee under article 243-I shall division. also review the firancial position of the Now the Lobbies have already been Municipalities and make recommencleared. dations to the Governor as to-" (18) Finance Commission The question is: Page 6, omit lines 21 to 23, (19) "That Clause 2, as amended, stand part of the Bill." Page 6, in line 24, for "(d)". substitute-"(c). (20) The Lok Sabha divided Page 6, omit lines 27 to 33. (21) 20.02 hrs. Page 6, in line 34, for "(4)", substi-Division No. 13 tute-"(2)". (22) AYES Page 9, line 24, - for "Seventy-fourth" (24)Acharia, Shri Basudeb Page 7, -Adaikalaraj, Shri L. after one 17, insert-Ahamed, Shri E. "(2) Nothing in this part shall be con-Ahirwar, Shri Anand strued to affect the functions and powers of the Darjeeling Gorkha Hill Ahmed, Shri Kamaluddin Council constituted under any law for the time being in force for the hill Aiyar, Shri Mani Shankar areas of the district of Darjeeling in the State of West Bengal." (25) Akber Pasha, Shri B. Page 7 line 18, -Aubarasu Era, Shri for "(2)" substitute "(3)" (26) Anjalose, Shri Thayil John (Shrimati Sheila Kaul) Ansari, Shri Mumtaz MR. SPEAKER: Before I put clause 2, Antulay, Shri A. R.

Arunachalam, Shri M.

as amended, to the vote of the House, I

would like to say that this being a Constitu-

Ashokaraj, Shri A

Baliyan, Shri N.K.

Basu, Shri Chitta

Baneriee, Kumari Mamata

Birbal, Shri

Brar, Shri Jagmeet Singh Athithan, Shri R. Dhanuskodi

Buta Singh, Shri Ayub Khan, Shri

Chacko, Shri P. C. Bala, Dr. Asim

Chakraborty, Prof. Susanta Balayogi, Shri G.M.C.

Chandrakar, Shri Chandulala Bandaru, Shir Dattatraya

Chandrasekhar, Shrimati Maragatham

Chaliha, Shri Kirip

Chaudhary, Shri Kamal

Charles, Shri A. Bansal, Shri Pawan Kumar

Chatterjee, Shri Nirmal Kanti Barman, Shri Uddhab

Chatterjee, Shri Somnath Basu, Shri Anil

Chaudhri, Shri Narain Singh Bhadana, Shri Avtar Singh

Chauhan, Shri Chetan P.S. Bhagat, Shri Vishweshwar

Bhagey Gobardhan, Shri Chauhan, shri Shivraj Singh

Bhakta, Shri Manoranian Chaure, Shri Bapu Hari

Chavan, Shri Prithviraj D. Bhatia, Shri Raghunandan Lal

Chidambaram, Shri P. Bhattacharaya, Shrimati Malini

Bhoi, Dr. Krupasindu Chinta Mohan, Dr.

Choudhury, Shri Lokanath Bhonsle, Shri Prataprao B.

Choudhury, Shri Saifuddin Bhonsle, Shri Tejshinghrao

Chowdary, Dr. K.V.R. Bhuria, Shri Dileep Singh

Chowdhary, Shrimati Santosh Fernandes, Shri Oscar Dadahoor, Shri Gurcharan Singh Fundkar, Shri Pandurang Pundlik Dalbir Singh, Shri Gaikwad, Shri Udaysingrao Damor, Shri Somjibhai Gajapathi, Shri Gopi Nath Das, Shri Anadi Charan. Galib, Shri Gurcharan Singh Das, Shri Dwaraka Natn Gamit, Shri Chhitubhai Das, Shri Jitendra Nath Gangwar, Shri Santosh Kumar Das, Shri Ram Sunder Gavit, Shri Manikrao Hodiya Datta, Shri Amal Gehlot, Shri Ashok Daka, Shri Probin Ghatowar, Shri Paban Singh Dekar, Shri Mohan S. Giri, Shri Sudhir Dennis, Shri N. Giriyappa, Shri C.P. Mudala Dev. Shri Sontosh Mohan Gogoi, Shri Tarun . Devarajan, Shri B. Gomango, Shri Giridhar Dhumal, Prof. Prem Gopalan, Shrimati Suseela Dighe, Shri Sharad Gupta, Shri Indrajit Digvijaya Singh, Shri Handique, Shri Bijoy Krishna Dikshit, Shri Shreesh Chandra Harchand Shri, Shri Dome, Dr. Ram Chandra Hooda, Shri Bhupinder Singh Hossain, Shri Syed Masudal Drona, Shri Jagat Vir Singh Dubey, Shrimati Saroj Imchalemba, Shn

Inder Jit, Shri

Farook, Shri M.O.H.

Chandra

Khanoria, Major D.D.

Khursheed, Shri Salman

Kori, Shri Gaya Prasad

Krishan Kumar, Shri S.

Krishnaswamy, Shri M.

Kuli, Shri Balin

Kumar, Shri Nitish

Kurien, Prof. P.J.

Kuppuswamy, Shri C.K.

Lakshmanan, Prof. Savithri

Laljan Basha, Shri S.M.

Kshirsagar, Shrimati Kesharbai Sonaji

Kudumula, Kumari Padamasree

Kumaramangalam, Shri Rangarajan

Konathala, Shri Rama Krishna

Jatiya, Shri Satynarayan

Jeevarathinam, Shri R.

Jena, Shri Srikanta

Jha, Shri Bhogendra

Jhikram, Shri Mohanlal

Kahandole, Shri Z.M.

Kairon, Shri Surinder Singh

Kale, Shri Shankarres D.

Kaliaperumal, Shri P.P.

Kamat, Shri Gurudas

Kanaujia, Dr. G.L.

Kapse, Shri Ram

Kanithi, Dr. Viswanathan

Kamble, Shri Arvind Tulshiram

Karreddula, Shrimati Kamala Kumari

Kalka Das, Shri

Khanduri, Maj. Gen. (Retd.) Bhuwan

| (Insertion of new Part IXA) | the contract of the contract of the contract of |
|-----------------------------|---|
| Madhukar, Shri Kamla Mishra | Murthy, Shri M.V.V.S. |
| Mahajan, Shrimati Sumitra | Muttemwar, Shri Vilas |
| Malik, Shri Dharampal Singh | Naik, Shri A. Venkatesh |
| Malik, Shri Purna Chandra | Naik, Shri G. Devaraya |
| Mallikarjun, Shri | Naik, Shri Ram |
| Mallikarjunaiah, Shri S. | Naikar, Shri D.K. |
| Mallu, Dr. R. | Nandi, Shri Yellaiah |
| Manphool, Singh Shri | Narayanan, Shri P.G. |
| Marbaniang, Shri Peter G. | Nawale, Shri Vidura Vithoba |
| Masood, Shri Rasheed | Nayak, Shri Mrutyunjaya |
| Mathur, Shri Shiv Charan | Nayak, Shri Subash Chandra |
| Meghe, Shri Datta | Netam, Shri Arvind |
| Mirdha, Shri Nathu Ram | Nikam, Shri Govindrao |
| Misra, Shri Satyagopal | Nyamagouda, Shri S.B. |
| Misra, Shri Shyam Bihari | Odeyar, Shri Channaiah |
| Mollah, Shri Hannan | Padma, Dr. (Shrimati) |
| Mukhejee, Shrimati Geeta | Pal, Dr. Debi Prasad |
| Mukherjee, Shri Subrata | Pal, Shri Rupchand |
| Mukhopadyay, Shri Ajoy | Palacholla, Shri V.R. Naidu |
| Мипіуарра, Shri Қ.Н. | Pundeya, Dr. Laxminarayan |
| Muralee Dharan, Shri K. | Panigrahi, Shri Sriballav |
| | |

Panja, Shri Ajit

Murthy, Shri M.V.

Premi, Shri Mangal Ram

Paswan, Shri Sukdeo Patel, Shri Harilal Nanji Purkayastha, Shri Kabindra

Rai, Shri Kalp Nath

Rai, Shri Lall Babu

Patel, Shri Praful Patel, Shri Shravan Kumar

Rai, Shri M. Ramanna

. Patel, Shri Uttambhai Harjibhai Patil. Shri Anwari Basavarai Rai, Shri Ram Nihor

Patil, Shrimati Surya Kanta Rajaravivarma, Shri B.

Patil, Shri Uttamrao Deorao Rajendra Kumar, Shri S.B.R.

Rajeshwaran, Dr. V.

Patil, Shri Vijay Naval Patil, Shri Yashwantrao Raju, Shri Bh. Vijayakumar

Patnaik, Shri Sivaji Ram, Shri Prem Chand

Patra, Dr. Kartikeswar Ram Babu, Shri A.G.S.

Pattanayak, Shri Sarat Chandra Ram Badan, Shri

Ramamurthy, Shri K. Pawar, Shri Sharad

Ramasamy, Shri R. Naidu Pawar, Dr. Vasant Niwrutti

Peruman, Dr. P. Vallal Ramchandran, Shri Mullappally

Rao, Shri J. Chokka Pilot, Shri Rajesh

Rao, Shri P.V. Narasimba Potdukhe, Shri Shantaram

Rao Ram Singh, Col.

Prabhu, Shri R.

Rao, Shri v. Krishan

Rathva, Shri N.J.

Prabhu Zantye, 6hri Harish Narayan

Pramanik, Shri Radhika Ranjan

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Rawat, Shri Bhagwan Shankar Selja, Kumari Shah, Shri Manabendra

Rawat, Shri Prabhu Lal

Ray, Dr. Sudhir

Shakya, Dr. Mahadeepak Singh

Shankaranand, Shri B.

Raychaudhuri, Shri Sudarsan

Sharma, Shri Chiranji Lal

Reddaiah Yadav, Shri K.P.

Reddy, Shri A. Indrakaran Sharma, Capt. Satish Kumar

Shastri, Shri Achariya Vishwanath Das Reddy, Shyri A. Venkata

Shingda, Shri D. B. Reddy, Shri B.N.

Shivappa, Shri K. G. Reddy, Shri G. Ganga

Shukla, Shri Vidyacharan

Reddy, Shri M. Baga

Siddhartha, Shrimati D. K. Tharadevi Reddy, Shri M.G.

Sidnal, Shri S. B. Reddy, Shri R. Surender

Roshan Lal, Shri . Silvera, Dr. C.

Roy, Shri Haradhan

Singuj, Shri Brijbhushan Shaahh

Singh, Shri Khelsai Sadul, Shri Dharmanna Mondayya Singh, Shri Mohan Deoria

Sahi, Shrimati Krishna

Singh Shri Motilal Sai, Shri A. Prathap

Singh, Kumari Pushpa Devi Sajjan Kumar, Shri

Sangma, Shri Pumo A. Singh Shri Rajveer

Singh, Shri Ram Prasad Sanipalli, Shri Gangadhara

Singh Shri S. B. Satrucharla, Shri Vijayarama Raju

Singh, Shri Satya Dec Scindia, Shri Madhavrao

Singh Deo, Shri K. P. Topdar, Shri Tarit Baran

Singla, Shri Sant Ram Topno, Kumari Frida

Sodi, Shri Manku Ram Tytler, Shri Jagdish

Umbrey, Shri Laeta

Solanki, Shri Surajbhanu

Soundaram, Dr. (Shrimati) K.S.

Sukh Ram, Shri

Sukhbuns Kaur, Shrimati

Sultanpuri, Shri Krishan Dutt

Sundararaj, Shri N.

Suresh, Shri Kodikkunil

Sur, Shri Monoranjan

Swamy, Shri G. Venkat

Tara Singh, Shri Tej Narayan Singh, Shri

Thakur, Shri Mahendra Kumar Singh

Thangkabalu, Shri K.V.

Thomas, Prof. K.V.

Thorat, Shri Sandipan Bhagwan

Thungon, Shri P.K.

Tomar, Dr. Ramesh Chand

Tindivanam, Shri K. Ramamurthee Tirkey, Shri Pius

Yadav, Shri Arjun Singh

Wasnik, Shri Mukul Balkrishna

Williams, Shri Mej. Gen. (Retd.)

Yadav, Shri Chandra Jeet Yadav, Shri Devendra Prasad

Ummareddy Venkateswarlu, Prof.

Urs, Shrimati Chandra Prabha

Vadde, Shri Sobhanadreeswara Rao

Upadhyay, Shri Swarup

Vajpayee, Shri Atal Bihari

Verma, Shri Bhawani Lal

Verma, Shri Shiv Sharan

Verma, Shri Upendra Nath

Vijayaraghavan, Shri V. S.

Verma, Kumari Vimla

Virendra Singh, Shri

Vyas, Dr. Girija

Vandayar, Shri K. Thulasiah

Yadav, Shri Ram Lakhan Singh

, Yadav, Shri Ram Saran

Yadav, Shri Sharad

Yadav, Shri Surya Narayan

Yadav, Shri Vijoy Kumar

Zainal Abedin, Shri

NOES

Nil

MR. SPEAKER: Subject to correction*, the result of the division is:

Ayes: 325

Noes: Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The motion was adopted

Clause 2, as amended, was added to the Bill.

THE MINISTER OF URBAN DEVEL-OPMENT (SHRIMATI SHEILA KAUL): I wish to move amendment number 23 in list 4... (Interruptions) MR. SPEAKER: No, Sheilaji, you look at the note given to Clause 3 and you shall have to tell your Members as to how they should vote, Probably, the Government does not want it to be passed. That is the note which I have with me.

SHRIMATI SHEILA KAUL: I wish to move Clause 3, as amended... (*Interruptions*) Sir, we wnat that Clause 3, as amended, be passed.

MR. SPEAKER: This is a Consitution (Amendment) Bill, I will allow you to consult. You consult carefully and then place it on record.

(Interruptions)

MR. SPEAKER: We are cooperating.We are in euphoria.

(Interruptions)

SHRI RAMNAIK (Bombay-Borth): She can consult but not with the Officer of the House.

MR. SPEAKER: She is just showing the note which we have received; the Secretariat has received. That has been brought to her notice to facilitate her.

SHRIMATI SHEILA KAUL: There are no amendments to Clause 3. So, Clause 3 be passed.

^{*}The follwiwng Members also recorded their votes:

839 Const. (72gd Amend.) Bill (Insertion of new Part IXA) MR. SPEAKER: There are no amend-

know. I will give you the time.

· note saying that you don't want that Clause 3 to be passed. This is a Constitution Amend-

ment. Please be clear on this point and let us

(Interruptions)

Parliamentary Affairs Minister helps her.

(Interruptions)

There has been no amendment to Clause 3. We will have voting on that. I submit, that

Clause 3 has to be adopted.

Let us not take tghat way.

The question is:

be by division.

20.07 hrs.

Division No. 14

Acharia, Shri Basudeb

MR. SPEAKER: I don't mind, if the

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD):

MR. SPEAKER: There is no problem now. These are complicated Bills. These

Before I put clause 3 to the vote of the House, I would like to say that this being a

Constitution (Amendment) Bill, voting has to

Now, the Lobbies have been cleared.

"That clause 3 stand part of the Bill."

The Lok Sabha divided

AYES

Bills were discussed by the Committees and they have suggested so many amendments.

ments to Clause 3 but we have received a

Adaikalaraj, Shri L.

Ahamed, Shri E.

Aiyar, Shri Mani Shankar

Anjalose, Shri Thayil John

Akber Pasha, Shri B.

Anbarasu Era, Shri

Ansari, Shri Mumtaz

Antulay, Shri A. R.

Asokaraj, Shri A.

Arunachalam, Shri M.

DECEMBER 22, 1992 As reported by Jr. Comm. 840

Ahirwar, Shri Anand

Ahmed, Shri Kamaluddin

Athithan, Shri R. Dhanuskodi

Ayub Khan, Shri

Bala, Dr. Asim

Balayogi, Shri G.M.C. Boliyan, Shri N.K.

Bandaru, Shir Dattatraya

Banerjee, Kuman Mamata

Basu, Shri Anil,

Bansal, Shri Pawan Kumar Barman, Shri Uddhab

| (Insertion of new Part IXA) | |
|------------------------------------|--------------------------------|
| Bau, Shri Chitta | Chaudhary, Shri Kamal |
| Bhadana, Shri Avtar Singh | Chaudhri, Shri Narain Singh |
| Bhagat, Shri Vishweshwar | Chauhan, Shri Chetan P.S. |
| Bhagey Gobardhan, Shri | Chauhan, Shri Shivraj Singh |
| Bhakta, Shri Manoranjan | Chaure, Shri Bapu Hari |
| Bhatia, Shri Raghunandan Lal | Chavan, Shri Prithviraj D. |
| Bhattacharaya, Shrimati Malini | Chidambaram, Shri P. |
| Bhoi, Dr. Krupasindhu | Chinta Mohan, Dr. |
| Bhonsle, Shri Prataprao B. | Choudhury, Shri Lokanath |
| Bhonsle, Shri Tejshinghrao | Choudhury, Shri Saifuddin |
| Bhuria, Shri Dileep Singh | Chowdary, Dr. K.V.R. |
| Birbal, Shri | Chowdhary, Shrimati Santosh |
| Brar, Shri Jagmeet Singh | Dadahoor, Shri Gurcharan Singh |
| Buta Singh, Shri | Dalbir Singh, Shri |
| Chacko, Shri P. C. | Damor, Shri Somjibhai |
| Chakraborty, Prof. Susanta | Das Shri Anadi Charan |
| Chaliha, Shri Kirip | Das, Shri Dwaraka Nath |
| Chandrakar, Shri Chandulala | Das, Shri Jitendra Nath |
| Chandrasekhar, Shrimati Maragatham | Das, Shri Ram Sunder |
| Charles, Shri A. | Datta, Shri Amal |
| Chatterjee, Shri Nirmal Kanti | Deka, Shi probin |
| | |

Chatterjee, Shri Somnath

Dekkar, Shri Mohan S.

Dev, Shri Sontosh Mohan Gogoi, Shri Tarun

Devarajan, Shri B. Gomango, Shri Giridhar

Dhumal, Prof. Prem Gopalan, Shrimati Suseela

Dighe, Shri Sharad Gudadinni, Shri b.K.

Digvijaya Singh, Shr. Gupta, Shri Indrajit

Dikshit, Shri Shreesh Chandra

Handique, Shri Bijoy Krishna

Dome, Dr. Ram Chandra Harchand Singh, Shri

Drona, Shri Jagat Vir Singh Hooda, Shri Bhupinder Singh

Dubey, Shrimati Saroj Hossain, Shri Syed Masudal

Farook, Shri M.O.H. Imchalemba, Shri

Fernandes, Shri Oscar Inder Jit, Shri

Fundkar, Shri Pandurang Pundlik Islam, Shri Nurul

Gaikwad, Shri Udaysingrao Jaffer Sharief, Shri C.K.

Gajapathi, Shri Go Jakhar, Shri Balram

Galib, Shri Gurcharan Singh Jangde, Shri Khelan Ram

Gamit, Shri Chhitubhai Jaswant Singh, Shri

Gangwar, Shri Santosh Kumar Jatav, Shri Bare Lal

Gavit, Shri Manikrao Hodlya Jatiya, Shri Satynarayan

Gehlot, Shri Ashok Jeevarathinam, Shri R.

Ghatowar, Shri Pabarı Singh Jena, Shri Srikanta

Jha, Shri Bhogendra

Giri, Shri Sudhir

Jhikram, Shri Mohanlal Konathala, Shri Rama Krishna

Joshi, Shri Anna Kori, Shri Gaya Prasad

'Kahandole, Shri Z.M. Krishan Kumar, Shri S.

Kairon, Shri Surinder Singh Krishnaswamy, Shri M.

Kak, Shri Shankarao D. Kshirsagar, Shrimati Kesharbai Sonaji

Kaliaperumal, Shri P.P. Kudumula, Kumari Padamasree

Kuli, Shri Balin Kalka Das, Shri

Kamat, Shri Gurudas Kumar, Shri Nitish

Kumaramangalam, Shri Rangarajan

Lakshmanan, Prof. Savithri

Mahajan, Shrimati Sumitra

Malik, Shri Purna Chandra

Kuppuswamy, Shri C.K.

Kanithi, Dr. Viswanathan Kurien, Prof. P.J.

Kamble, Shri Arvind Tuishiram

Kanaujia, Dr. G.L.

Kapse, Shri Ram

Kaul, Shrimati Sheila

Khan, Shri Aslam Sher

Laljan Basha, Shri S.M.

, Karreddula, Shrimati Kamala Kumari

Madhukar, Shri Kamla Mishra Kasu, Shri Venkata Krishna Reddy

Malik, Shri Dharampal Singh

Keval Singh, Shri

Mallikarjun, Shri Khan, Shri Sukhendu

Mallikarjunaiah, Shri S.

Khanduri, Maj. Gen. (Retd.) Bhuwan Mallu, Dr. R.

Chandra

Manphool Singh Shri Khanoria, Major D.D.

Marbaniang, Shri Peter G. Khursheed, Shri Salman

| 847 Const. (72 d Amend.) Bill (Insertion of new Part IXA) | DECEMBER 22, 1992 As reported by Jr. Comm. 848 |
|--|--|
| Masood, Shri Rasheed | Nayak, Shri Mrutyunjaya |
| Mathur, Shri Shiv Charan | Nayak, Shri Subash Chandra |
| Meghe, Shri Datta | Netam, Shri Arvind |
| Mirdha, Shri Nathu Ram | Nikam, Shri Govindrao |
| Misra, Shri Satyagopal | Nyamagouda, Shri S.B. |
| Misra, Shri Shyam Bihari | Odeyar, Shri Channaiah |

Mollah, Shri Hannan

Naikar, Shri D.K.

Nandi, Shri Yellaiah

Narayanan, Shri P.G.

Nawale, Shri Vidura Vithoba

| Mukhejee, Shrimati Geeta | Pal, Dr. Debi Prosad |
|--------------------------|-----------------------------|
| Mukherjee, Shri Subrata | Pal, Shri Rupchand |
| Mukhopadyay, Shri Ajoy | Palacholla, Shri V.R. Naidu |
| Muniyappa, Shri K.H. | Pundeya, Dr. Laxminarayan |
| Muralee Dharan, Shri K. | Padian, Shri D. |
| Murthy, Shri M.V. | Panigrahi, Shri Sriballav |
| Chandra Sekara | Panja, Shri Ajit |
| Murthy, Shri M.V.V.S. | Panwar, Shri Harpal |

Padma, Dr. (Shrimati)

Patel, Shri Uttambhai Harjibhai

Patil, Shri Anwari Basavaraj

Patil, Shrimati Surya Kanta

Patil, Shri Uttamrao Deorao

| Muralee Dharan, Shri K. | Padian, Shri D. |
|-------------------------|---------------------------|
| Murthy, Shri M.V. | Panigrahi, Shri Sriballav |
| Chandra Sekara | Panja, Shri Ajit |
| Murthy, Shri M.V.V.S. | Panwar, Shri Harpal |
| Muttemwar, Shri Vilas | Paswan, Shri Sukdeo Patel |

| Murthy, Shri M.V.V.S. | Panwar, Shri Harpal |
|------------------------|---------------------------|
| Mutternwar, Shri Vilas | Paswan, Shri Sukdeo Patel |
| Naik, Shri A Venkatesh | Patel, Shri Praful |
| Naik Shri Ram | Patel Shri Sharayan Kumar |

849 Const. (72nd Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 850 (Insertion of new Part IXA)

Raju, Shri Bh. Vijayakumar

Rao Ram Singh, Col.

Patil, Shri Vijay Naval Rajeshwaran, Dr. V.

Patil, Shri Yashwantrao

Patnaik, Shri Sivaji Ram, Shri Prem Chand

Patra, Dr. Kartikeswar Ram Babu, Shri A.G.S.

Pattanayak, Shri Sarat Chandra Ram Badan, Shri

Pawar, Shri Sharad Ramamurthy, Shri K.

Pawar, Dr. Vasant Niwrutti Ramasamy, Shri R. Maily

Peruman, Dr. P. Vallal Ramchandran, Shri Mullappally

Rao, Shri J. Chokka Pilot, Shri Rajesh

Rao, Shri P.V. Narasimba Potdukhe, Shri Shantaram

Rao, Shri V. Krishan Prabhu Zantye, Shri Harish Narayan

Prabhu, Shri R.

Rathva, Shri N.J. Pramanik, Shri Radhika Ranjan

Prasad, Shri V. Sreenivasa "Rawat, Shri Bhagwan Shankar

Rawat, Shri Prabhu Lal Premi, Shri Mangal Ram

Ray, Dr. Sudhir Purkayastha, Shri Kabindra

Raychaudhuri, Shri Sudarsan Rai, Shri Kalo Nath

Reddaiah Yadav, Shri K.P. Rai, Shri Lall Babu

Reddy, Shri A. Indrakaran Rai, Shri M. Ramanna

Reddy, Shyn A. Venkata Rai, Shri Ram Nihor

Reddy, Shri B.N.

Rajavivarama, Shri B.

Reddy, Shri G. Ganga Rajendra Kumar, Shri S.S.R.

| 851 | Const. (72nd Amend.) Bill (Insertion of new Part IXA) | DECEMBER 22, 19 | 992 As reported by Jr. Comm. | 852 |
|------|--|-----------------|----------------------------------|-----|
| Redo | ly, Shri M.G. | Siddha | nartha, Shrimati D. K. Tharadevi | |
| Redo | ly, Shri R. Surender | Sidnal | al, Shri S. B. | |
| Rosh | an Lal, Shri | Silvera | ra, Dr. C. | |
| Roy, | Shrì Haradhan | Singh, | n, Shri Brijbhushan Sharan | |
| Sadu | I, Shri Dharmanna Mondayy | a Singh, | n, Shri Khelsai | |
| | | | | |

Singh, Shri Motilal

Singh, Shri Rajveer

Singh, Shri S. B.

Singh, Shri Ram Prasad

Singh, Shri Satya Deo

Singh Deo, Shri K. P.

Singla, Shri Sant Ram

Sodi, Shri Manku Ram

Solanki, Shri Surajbhanu

Seenivasan, Shri C.

Subba, Shri Thota

Sukh Ram, Shri

Sukhbuns Kaur, Shrimati

Sundararaj, Shri N.

Sur, Shri Monoranjan

Soundaran, Dr. (Shrimati) K.S.

Singh, Kumari Pushpa Devi

Sahi, Shrimati Krishna

Sai, Shri A. Prathap

Sajjan Kumar, Shri

Sangma, Shri Purno A.

Sanipalli, Shri Gangadhara

Scindia, Shri Madhavrao

Shah, Shri Manabendra

Shankaranand, Shri B.

Sharma, Shri Chiranji Lal

· Shastri, Shri Vishwanath

Shingda, Shri D. B.

Shivappa, Shri K. G.

Shukla, Shri Vidyacharan

Sharma, Capt. Satish Kumar

Shakya, Dr. Mahadeepak Singh

Selja, Kumari

Satrucharla, Shri Vijayarama Raju

853 Const. (72,4d Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 854 (Insertion of new Part IXA)

Suresh, Shri Kodikkunil Verma, Shri Bhawani Lal

Swamy, Shri G. Venkat Verma, Shri Shiv Sharan

Tara Singh, Shri Verma, Shri Upendra Nath

Tej Narayan Singh, Shri Verma, Kumari Vimal

Thakur, Shri Mahendra Kumar Singh Vijayaraghavan, Shri V. S.

Thangkabalu, Shri K.V. Virendra Singh, Shri

Thomas, Prof. K.V. Vyas, Dr. Girija

Shri Sandipan Wasnik, Shri Mukul Balkrishna

Thungon, Shri P.K. Williams Shri Mej. Gen. (Retd.)

Tindivanam, Shri K. Ramamurthee Yadav, Shri Arjun Singh

Tirkey, Shri Pius Yadav, Shri Chandra Jeet

Tomar, Dr. Ramesh Chand Yadav, Shri Devendra Prasad

Topno, Kumari Frida Yadav, Shri Ram Saran

Tytler, Shri Jagdish Yadav, Shri Satya Pal singh

Umbrey, Shri Laeta Yadav, Shri Sharad

Ummareddy Venkateswarlu, Prof. Yadav, Shri Vijoy Kumar

Upadhyay, Shri Swarup Yadav, Shri Surya Narayan

Urs. Shrimati Chandra Prabha Zainal Abedin, Shri

Urs, Shrimati Chandra Prabha Zainal Abedin, Shri

NOES

Yadav, Shri Ram Lakhan Singh

Nil

MR. SPEAKER: Subject to correction*,

Vajpayee, Shri Atal Sihari

Vadde, Shri Sobhanadreeswara Rao

Topdar, Shri Tarit Baran

Vandayar, Shri K. Thulasiah the result of the divisionis:

Ayes: 327

Ahirwar, Shri Anand

Noes: Nil

Ahmed, Shri Kamaluddin

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the

Aiyar, Shri Mani Shankar

Members present and voting.

Akber Pasha, Shri B.

The motion was adopted

Anbarasu Era, Shri

Anjalose, Shri Thayil John

Clause 3 was added to the Bill.

Ansari, Shri Mumtaz

MR. SPEAKER: Before I put Clause 4 to

Antulay, Shri A. R.

the vote for the House, I would like to say that

Arunachalam, Shri M.

this being a Constitution (Amendment) Bill,

Asokaraj, Shri A.

Ayub Khan, Shri

Baliyan, Shri. N.K.

Barman, Shri Uddhab

Now, the Lobbies have been cleared.

Athithan, Shri R. Dhanuskodi

The question is:

voting has to be by division.

The Lok Sabha divided: Bala, Dr. Asim

Division No. 15

20.10 hrs.

Balayogi, Shri G.M.C.

AYES

"That clause 4 stand part of the Bill."

Bandaru, Shir Dattatraya

Banerjee, Kumari Mamata

Adaikalaraj, Shri L.

Ahamed, Shri E.

Acharia, Shri Basudeb

Bansal, Shri Pawan Kumar

The Bellowing Members also recorded their votes:

Ayes: S/Shri Krishan Dut Sultanpuri, G. Devraya Naik and Mohan Singh Deoria. 857 Const. (72sd Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 858 (Insertion of new Part IXA) Basu, Shri Anil Chatterjee, Shri Somnath

Chaudhary, Shri Kamal

Basu, Shri Chitta Bhadana, Shri Avtar Singh Chaudhri, Shri Narain Singh

Bhagat, Shri Vishweshwar Chauhan, Shri Chetan P.S.

Bhagey Gobardhan, Shri Chauhan, Shri Shivraj Singh

Bhakta, Shri Manoranjan Chaure, Shri Bapu Hari

Bhatia, Shri Raghunandan Lal Chavan, Shri Prithvirai D.

Bhattacharaya, Shrimati Malini Chidambaram, Shri P.

Bhoi, Dr. Krupasindu Chinta Mohan, Dr.

Bhonsle, Shri Prataprao B. Choudhury, Shri Lokanath

Bhonsle, Shri Tejshinghrao Choudhury, Shri Saifuddin

Bhuria, Shri Dileep Singh Chowdary, Dr. K.V.R.

Birbal, Shri Chowdhary Shrimati Santosh

Brar, Shri Jagmeet Singh Chowdhary, Shrimati Santosh

Buta Singh, Shri Dadahoor, Shri Gurcharan Singh

Chacko, Shri P. C. Datbir Singh, Shri

Chakraborty, Prof. Susanta Damor, Shri Somjibhai

Das, Shri Anadi Charan Chaliha, Shri Kirip

Chandrakar, Shri Chandulala Das, Shri Dwaraka Nath

Chandrasekhar, Shrimati Maragatham Das, Shri Jitendra Nath

Das, Shri Ram Sunder

Charles, Shri A.

Datta, Shri Amal Chatterjee, Shri Nirmal Kanti

Gogoi, Shri Tarun

Gudadinni, B.K.

Gupta, Shri Indrajit

Imchalemba, Shri

Islam, Shri Nurul

Delkar, Shri Probin Ghatowar, Shri Paban Singh

Deka, Shri Mohan S. Giri, Shri Sudhir

Dennis, Shri N. Giriyappa, Shri C.P. Mudala

2...\.-T-1...

Devarajan, Shri B. Gomango, Shri Giridhar

Dev, Shri Sontosh Mohan

Dighė, Shri Sharad

Digvijaya Singh, Shri

Dubey, Shrimati Saroj

Fernandes, Shri Oscar

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Dhumal, Prof. Prem Gopalan, Shrimati Suseela

.

Dikshit, Shri Shreesh Chandra Handique, Shri Bijoy Krishna

Dome, Dr. Ram Chandra Hooda, Shri Bhupinder Singh

, Drona, Shri Jagat Vir Singh Hossain, Shri Syed Masudal

Farook, Shri M.O.H. Inder Jit, Shri

-

Fundkar, Shri Pandurang Pundlik Jaffer Sharief, Shri C.K.

Gaikwad, Shri Udaysingrao Jakhar, Shri Balram

Gajapathi, Shri Gopi Nath Jangde, Shri Khelan Ram

Galib, Shri Gurcharan Singh Jaswant Singh, Shri

Gamit, Shri Chhitub ai Jatav, Shri Bare Lal

Gangwar, Shri Sentosh Kumar Jatiya, Shri Satynarayan

Gavit, Shri Manikrao Hodlya Jeevarathinam, Shri R.

Gehlot, Shri Ashok Jene, Shri Srikanta

| (Insertion of new Part IXA) | |
|-----------------------------|------------------------------|
| Jha, Shri Bhogendra | Konathala, Shri Rama Krishna |
| Jhikram, Shri Mohanlal | Korl, Shri Gaya Prasad |
| Joshi, Shri Anna | Krishan, Kumar, Shri S. |

Kumar, Shri Nitish

| na | Krishan, Kumar, Shri S. |
|---------|-------------------------|
| ri Z.M. | Krishnaswamy, Shri M. |

| Kahandole, Shri Z.M. | Krishnaswamy, Shri M. |
|-----------------------------|---|
| Kairon, Shri Surinder Singh | Kshirsagar, Shrimati Kesharbai Sonaji |

| Kala, Shri Shankarrao D. | Kudumula, Kumari Padamasree |
|--------------------------|-----------------------------|

| Kaliaperumal, Shri P.P. | Kuli, Shri Balin |
|-------------------------|------------------|
| | |

'Kalka Das, Shri

, Khan, Shri Sukhendu

Khanoria, Major D.J.

Khursheed, Shri Salman

Chandra

Khanduri, Maj. Gen. (Retd.) Bhuwan

| Kamat, Shri Gurudas | Kumaramangalam, Shri Rangarajan |
|---------------------|---------------------------------|

| Kanaujia, Dr. G.L. | Kurjen, Prof. P.J. |
|--------------------|--------------------|
| | |

| Kanithi, Dr. Viswanatham | Lakshmanan, Prof. Savithri |
|--------------------------|----------------------------|
| ' | ` |

| Kapse, Shri Ram | Laljan Basha, Shri S.M. |
|-----------------|-------------------------|

| Kasu, Shri Venkata Krishna Reddy | Madhukar, Shri Kamla Mishra |
|----------------------------------|-----------------------------|

| Mahajan, Shrimati Sumitra |
|---------------------------|
| |
| |

| Kewal Singh, Shri | Malik, Shri Dharampal Singh |
|-------------------|-----------------------------|

| nri į | Malik, Shri Dharampal Singh |
|-------|-----------------------------|
| | |

| Khan, Shri Aslam Sher | Malik, Shri Purna Chandra | |
|-----------------------|---------------------------|--|

Mallikarjun, Shri

Manphool Singh, Shri

Marbaniang, Shri Peter G.

Masood, Shri Rasheed

Mallu, Dr. R.

Pandian, Shri D.

Mathur, Shri Shiv Charan Netam, Shri Arvind

Mirdha, Shri Nath Ram Nikam, Shri Govindrao

Misra, Shri Satyagopal Nyamagouda, Shri S.B.

Misra, Shri Shyam Bihari Odeyar, Shri Channaiah

Mollah, Shri Hannan Padma Dr. (Shrimati)

Mukhejee, Shrimati Geeta Pal, Dr. Debi Prosad

Mukherjee, Shri Subrata Pal, Shri Rupchand

Mukhopadyay, Shri Ajoy Pundeya, Dr. Laxminarayan

Muralee Dharan, Shri K. Panigrahi, Shri Sriballav

Muniyappa, Shri K.H.

Murthy, Shri M.V. Chandrasekara Panja, Shri Ajit

Murthy, Shri M.V.V.S. Paswan, Shri Sukdeo

Muttemwar, Shri Vilas Patel, Shri Harilal Nanji

Naik, Shri A. Venkatesh Patel, Shri Praful

Naik, Shri G. Devaraya Patel, Shri Sharavan Kumar

Naik, Shri Ram Patil, Shri Anwari Basavarai

Naikar, Shri ... K. Patil, Shri Uttamrao Deorao

Nandi, Shri Yellaiah Patil, Shri Vijay Naval

Narayanan, Shri P.G. Patil, Shri Yashwantrao

Nawale, Shri Vidura Vithoba Patnaik, Shri Sivaji

Nayak, Shri Mrutyunjaya Patra, Dr. Kartikeswar

Nayak, Shri Subash Chandra Pattanayak, Shri Sarat Chandra 865 Const. (721/d Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 866 (Insertion of new Part IXA)

Rao Ram Singh, Col.

Paswan, Shri Sarad Ramamurthy, Shri K.

Pawar, Dr. Vasant Niwrutti Ramasamy, Shri K. Naidu

Peruman, Dr. P. Vallal Ramchandran, Shri Mullappally

Pilot, Shri Rajesh Rao, Shri J. Chokka

Potdukhe, Shri Shantaram Rao, P.V. Narasimha

Prabhu, Shri R.

Rai, Shri Lall Basu

Prabhu Zantye, Shri Harish Narayan Rao, Shri V. Krishan

Pramanik, Shri Radhika Ranjan Rathva, Shri N.J.

Prasad, Shri V. Sreenivasa Rawat, Shri Bhagwan Shankar

Premi, Shri Mangal Ram Rawat, Shri Prabhu Lal

Purkayastha, Shri Kabindra Ray, Dr. Sudhir

Rai, Shri Kalp Nath Raychaudhuri, Shri Sudarsan

Reddaiah Yadav, Shri K.P.

Rai, Shri M. Ramanna Reddy, shri A. Indrakaran,

Rai, Shri Ram Nihor Reddy, Shyri A. Venkata

Rajaravivarma, Shri B. Reddy, Shri B.N.

Rajendra, Kumar, Shri S.S.R. Reddy, Shri G. Ganga

Rajeshwaran, Dr. V. Reddy, Shri M.G.

Raju, Shri Bh. Vijayakumar Reddy, Shri R. Surender

Ram, Shri Prem Chand Roshan Lal, Shri

Ram Babu, Shri A.G.S. Roy, Shri Haradhan

Ram Badan, Shri Sadul, Shri Dharmanna Mondayya Sahi, Shrimati Krishna

Singh, Shri Motilal

Sai, Shri A. Prathap

Singh, Kumari Pushpa Devi

Sajjan Kumar, Shri

Singh, Shri Rajveer

Sangma, Shri Purno A.

Singh, Shri Ram Prasad

· Sanipalli, Shri Gangadhara

Singh, Shri S. B.

Satrucharla, Shri Vijayarama Raju

Singh, Shri Satya Deo

Scindia, Shri Madhavrao

Shah, Shri Manabendra

Shankaranand, Shri B.

Singh Deo, Shri K. P.

Soundaram, Dr. K.S.

Sreevivasan, Shri C.

Subba, Shri Thota

Sukh Ram, Shri

Sundararaj, Shri N.

Sur, Shri Monoranjan

Suresh, Shri Kodikkunil

Swamy, Shri G. Venkat

Tej Narayan Singh, Shri

Thakur, Shri Mahendra Kumar Singh

Tara Singh, Shri

Sukhbuns Kaur, Shrimati

Sultanpuri, Shri Krishan Dutt

Selja, Kumari

Singla, Shri Sant Ram Solanki, Shri Surajbhanu

Shakya, Dr. Mahadeepak Singh

Sharma, Shri Chiranji Lal Sharma, Capt. Satish Kumar

Shastri, Shri Achariya Vishwanath Das

Shingda, Shri D. B. Shivappa, Shri K. G.

Shukla, Shri Vidyacharan

Siddhartha, Shrimati D. K. Tharadevi

Sidnal, Shri S. B. Silvera, Dr. C.

Singh, Shri Khelsai Singh, Shri Mohan

869 Const. (72nd Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 870 (Insertion of new Part IXA)

Thomas, Prof. K.V.

Thangkabalu, Shri K.V.

Vijayaraghavan, Shri V. S. Thorat, Shri Sandipan Bhagwan Virendra Singh, Shri

Verma, Kumari Vimal

Thungon, Shri P.K. Vyas, Dr. Girija

Tindivanam, Shri K. Ramamurthee Wasnik, Shri Mukul Balkrishna

Tirkey, Shri Pius Williams Shri Mej. Gen. (Retd.)

Topdar, Shri Tarit Baran Yadav, Shri Arjun Singh

Yadav, Shri Chandra Jeet Topno, Kumari Frida

Yadav, Shri Devendra Prasad Tytler, Shri Jagdish

Umbrey, Shri Laeta Yadav, Shri Ram Lakhan Singh

Ummareddy Venkateswarlu, Prof. Yadav, Shri Ram Saran

Upadhyay, Shri Swarup Yadav, Shri Satya Pal Singh

Yadav, Shri Sharad Urs, Shrimati Chandra Prabha Vadde, Shri Sobhanadreeswara Rao Yadav, Shri Surya Narayan

Yadav, Shri Vijoy Kumar Vajpayee, Shri Atal Bihari

Zainal Abedin, Shri Vandayar, Shri K. Thulasiah

the result of the division is: Verma, Shri Upendra Nath

Verma, Shri Bhawani Lal

Verma, Shri Shiv Sharan

Nil

NOES

MR. SPEAKER: Subject to correction*,

*The following members also recorded their votes:

Shri V. R. Naidu Palachholla, Shrimati Kamala Kumari Karreddula, Shrimati Ayes: Suryakanta Patil, Shri Mohanlal Jhikram, Shri Mankuram Sodhi, Shri Datta Meghe, Shrimati Santosh Chowdhary, Dr. Ramesh Chand Tomar, Shri Brijbhushan Sharan Singh and Shri S. Mallikarjunaiah

Adaikalaraj, Shri L.

Ahirwar, Shri Anand

Ahmed, Shri Kamaluddin

Aiyar, Shri Mani Shankar

Anjalose, Shri Thayil John

Akber Pasha, Shri B.

Anbarasu Era, Shri

Ansari, Shri Mumtaz

Antulay, Shri A. R.

Asokaraj, Shri A.

Ayub Khan, Shri

Bala, Dr. Asim

Balayogi, Shri G.M.C.

Bandaru, Shri Dattatraya

Banerjee, Kumari Mamata

Bansal, Shri Pawan Kumar

Barman, Shri Uddhab

Baliyan, Shri N.K.

Arunachalam, Shri M.

Athithan, Shri R. Dhanuskodi

Ahamed, Shri E.

Ayes: 319

Noes: Nil

The motion is carried by a majority of the total membership of the House and by majority of not less than two-thirds of the

Members present and voting.

The motion was adopted.

Clause 4 was added to the Bill.

Page 1, line 3, -

for "Seventy-third" Substitute-

"Seventy-fourth" (23)

Caluse 1 - Short Title and commencement

Amendment made:

(Shrimati Sheila Kaul)

MR. SPEAKER: Before I put clause 1 as amended to the vote of the House, I would

sion. Now, the Lobbies have been cleared.

like to say that this being a constitution (Amendment) Bill, voting has to be by divi-

The question is:

"That clause 1, as amended, stand part of the Bill."

The Lok Sabha divided

Division No. 16

20.12 hrs.

AYES Acharia, Shri Basudeb

Basu, Shri Anil

| (Insertion of new Part IXA) | |
|------------------------------------|--------------------------------|
| Basu, Shri Chitta | Chaudhary, Shri Kamal |
| Bhadana, Shri Avtar Singh | Chaudhri, Shri Narain Singh |
| Bhagat, Shri Vishweshwar | Chauhan, Shri Chetan P.S. |
| Bhagey Gobardhan, Shri | Chauhan, Shri Shivraj Singh |
| Bhakta, Shri Manoranjan | Chaure, Shri Bapu Hari |
| Bhatia, Shri Raghunandan Lal | Chavan, Shri Prithviraj D |
| Bhattacharaya, Shrimati Malini | Chidambaram, Shri P. |
| Bhoi, Dr. Krupasindu | Chinta Mohan, Dr. |
| Bhonsle, Shri Prataprao B. | Choudhury, Shri Lokanath |
| Bhonsle, Shri Tejshinghrao | Choudhury, Shri Saifuddin |
| Bhuria, Shri Dileep Singh | Chowdary, Dr. K.V.R. |
| Birbal, Shri | Chowdhary, Shrimati Santosh |
| Brar, Shri Jagmeet Singh | Dadahoor, Shri Gurcharan Singh |
| Buta Singh, Shri | Dalbir Singh, Shri |
| Chacko, Shri P. C. | Damor, Shri Somjibhai |
| Chakraborty, Prof. Susanta | Das, Shri Anadi Charan |
| Chaliha, Shri Kirip | Das, Shri Dwaraka Nath |
| Chandrakar, Shri Chandulala | Das, Shri Jitendra Nath |
| Chandrasekhar, Shrimati Maragatham | Das, Shri Ram Sunder |
| Charles, Shri A. | Datta, Shri Amal |
| Chatterjee, Shri Nirmal Kanti | Deka, Shri Probin |
| | |

Delkar, Shri Mohan S.

Chatterjee, Shri Somnath

Dennis, Shri N.

Giriyappa, Shri C.P. Mudala

Dev, Shri Sontosh Mohan

Gogoi, Shri Tarun

Devarajan, Shri B.

Gomango, Shri Giridhar

Dhumal, Prof. Prem

Gopalan, Shrimati Suseela

.

Gupta, Shri Indrajit

Harchand Singh, Shri

Dighe, Shri Sharad

Digvijaya Singh, Shri

Handique, Shri Bijoy Krishna

Dome, Dr. Ram Chandra

Dikshit, Shri Shreesh Chandra-

Hooda, Shri Bhupinder Singh

Drona, Shri Jagat Vir Singh

Hossain, Shri Syed Masudal

Dubey, Shrimati Saroj

Inder Jit, Shri

Imchalemba, Shri

Farook, Shri M.O.H.

Islam, Shri Nurul

Jaswant Singh, Shri

Fernandes, Shri Oscar

Jaffer Sharief, Shri C.K.

Fundkar, Shri Pandurang Pundlik

Jakhar, Shri Balram

Gaikwad, Shri Udaysingrao .

Jangde, Shri Khelan Ram

-Galib, Shri Gurcharan Singh

Gajapathi, Shri Gopi Nath

Gamit, Shri Chhitubhai

Jatav, Shri Bare Laí

Gangwar, Shri Santosh Kumar

Gangwar, Shri Santosh Kumar

Jatiya, Shri Satynarayan

Gavit, Shri Manikrao Hodlya Gehlot, Shri Ashok

Jena, Shri Srikanta

Jeevarathinam, Shri R.

Ghatowar, Shri Paban Singh

Jha, Shri Bhogendra

Giri, Shri Sudhir

Jhikram, Shri Mohanlal

| (Insertion of new Part IXA) | | |
|---|---------------------------------------|--|
| Joshi, Shri Anna | Kori, Shri Gaya Prasad | |
| Kahandole, Shri Z.M. | Krishnaswamy, Shri M. | |
| Kairon, Shri Surinder Singh | Kshirsagar, Shrimati Kesharbai Sonaji | |
| Kale, Shri Shankarrao D. | Kudumula, Kumari Padamasree | |
| Kaliaperumal, Shri P.P. | Kuli, Shri Balin | |
| Kalka Das, Shri | Kumar, Shri Nitish | |
| Kamat, Shri Gurudas | Kumaramangalam, Shri Rangarajan | |
| Kamble, Shri Arvind Tulshiram | Kuppuswamy, Shri C.K. | |
| Kanaujia, Dr. G.L. | Kurien, Prof. P.J. | |
| Kanithi, Dr. Viswanathan | Lakshmanan, Prof. Savithri | |
| Kapse, Shri Ram | Laljan Basha, Shri S.M. | |
| Karreddula, Shrimati Kamala Kumari | Madhukar, Shri Kamla Mishra | |
| Kasu, Shri Venkata Krishna Reddy | Mahajan, Shrimati Sumitra | |
| Kaul, Shrimati Sheila | Malik, Shri Dharampal Singh | |
| Kewal Singh, Shri | Malik, Shri Purna Chandra | |
| Khan, Shri Aslam Sher | Mallikarjun, Shri | |
| Khan, Shri Sukhendu | Mallikarjunaiah, Shri S. | |
| Khanduri, Maj. Gen. (Retd.) Bhuwan Chandra | Mallu, Dr. R | |
| Citationa | Manphool Singh, Shri | |
| Khanoria, Major D.D. | Marbaniang, Shri Peter G. | |
| | | |

Masood, Shri Rasheed

Mathur, Shri Shiv Charan

Khursheed, Shri Salman

Konathala, Shri Rama Krishna

Patil, Shri Anwari Basavara

Patil, Shrimati Surya Kanta

Patil, Shri Uttamrao Deorao

Patil, Shri Vijay Naval

Patil, Shri Yashwantrao

Patnaik, Shri Sivaji

Nandi, Shri Yellalah

Nawale, Shri Vidura Vithoba

Nayak, Shri Subash Chandra

Nayak, Shri Mrutyunjaya

Netam, Shri Arvind

Nikam, Shri Govindrao

881 Const. (724d Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 882 (Insertion of new Part IXA) Ram Babu, Shri A.G.S.

Rao, Shri V. Krishan

Rawat, Shri Bhagwan Shankar

Raychaudhuri, Shri Sudarsan

Reddaiah Yadav, Shri K.P.

Reddy, Shri A. Indrakaran

Reddy, Shyri A. Venkata

Reddy, Shri G. Ganga

Reddy, Shri R. Surender

Reddy, Shri B.N.

Reddy, Shri M.G.

Roshan Lal, Shri

Roy, Shri Haradhan

Rawat, Shri Prabhu Lai

Rathva, Shri N.J.

Ray, Dr. Sudhir

Patra, Dr. Kartikeswar

Pattanayak, Shri Sarat Chandra Ram Badan, Shri

Pawar, Shri Sharad Ramamurthy, Shri K.

Pawar, Dr. Vasant Niwrutti

Ramasamy, Shri R. Naidu

Peruman, Dr. P. Vallal

Ramchandran, Shri Mullappally

Pilot, Shri Rajesh Rao, Shri J. Chokka

Rao Ram Singh, Col.

Potdukhe, Shri Shantaram

Prabhu, Shri R.

Prabhu Zantye, Shri Harish Narayan

Pramanik, Shri Radhika Ranjan Prasad, Shri V. Sreenivasa 'Premi, Shri Mangal Ram

Purkayastha, Shri Kabindra Rai, Shri Kalp Nath

Rai, Shri Lall Basu

Rai, Shri M. Ramanna Rai. Shri Ram Nihor

Rajaravivarm, Sjri B.

Rajendra, Shri S.S.R.

Rajeshwaran, Dr. V.

Raju, Shri Bh. Vijayakumar

Ram, Shri Prem Chand

| (Insertion of new Part IXA) | DECEMBER 2 | 2, 1992 | Аѕ геропеа ву Јг. Сотт. | 884 |
|-----------------------------------|------------|--------------------------|-------------------------|-----|
| Sadul, Shri Dharmanna Mondayy | a S | Sin gh ; Shri | Mohan | |
| Sahi, Shrimati Krishna | S | Singh, Shri | Motilal | |
| Sai, Shri A. Prathap | S | Singh, Kum | nari Pushpa Devi | |
| Sajjan Kumar, Shri | S | Singh, Shri | Rajveer | |
| Sangma, Shri Purno A. | S | Singh, Shri | Ram Prasad | |
| Sanipalli, Shri Gangadhara | S | Singh, Shri | S. B. | |
| Satrucharla, Shri Vijayarama Raju | s د | Singh, Shri | Satya Deo | |
| Scindia, Shri Madhavrao | S | Singh, Deo | , Shri K. P. | |
| Selja, Kumari | S | Singla, Shr | i Sant Ram | |
| Shah, Shri Manabendra | S | Sodi, Shri N | Nanku Ram | |
| Shakya, Dr. Mahadeepak Singh | S | Solanki, Sh | ri Surajbhanu | |
| Shankaranand, Shri B. | S | Soundaran | n, Dr. (Shrimati) K.S. | |
| Sharma, Shri Chiranji Lal | S | Sreeniyaas | an, Shri C., | |
| Sharma, Capt. Satish Kumar | S | Subba, Shr | i Thota | |
| Shastri, Shri Achariya Vishwanat | h Das S | Sukh Ram, | Shri | |
| Shingda, Shri D. B. | S | Sukhbuns I | Kaur, Shrimati | |
| Shivappa, Shri K. G. | S | Sultanpuri, | Shri Krishan Dutt | |
| Shukla, Shri Vidyácharan | S | Sundararaj | , Shri N. | |
| Siddhartha, Shrimati D. K. Tharac | devi S | Sur, Shri M | onoranjan | |
| Sidnal, Shri S. B. | S | Suresh, Sh | ri Kodikkunil | |
| | | | | |

Silvera, Dr. C.

Singh, Shri Khelsai

Swamy, Shri G. Venkat

Tara Singh, Shri

885 Const. (7240 Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 886 (Insertion of new Part IXA)

Verma, Shri Shiv Sharan

Verma, Shri Upendra Nath

Vijayaraghavan, Shri V. S.

Wasnik, Shri Mukul Balkrishna

Verma, Kumari Vimla

Sirendra Singh, Shri

Vyas, Dr. Girija

Ummareddy Venkateswarlu, Prof. Upadhyay, Shri Swarup Urs. Shrimati Chandra Prabha Vadde, Shri Sobhan adreeswara Rao

Tei Narayan Singh, Shri

Thangkabalu, Shri K.V.

Thomas, Prof. K.V.

Thungon, Shri P.K.

Tirkey, Shri Pius

Thakur, Shri Mahendra Kumar Singh

Thorat, Shri Sandipan Bhagwan

Tindivanam, Shri K. Ramamurthee

Tomar, Dr. Ramesh Chand

Topdar, Shri Tarit Baran

Topno, Kumari Frida

Tytler, Shri Jagdish

Umbrey, Shri Laeta

Yadav, Shri Satya Pal Singh Yadav, Shri Sharad Yadav, Shri Vijoy Kumar

Vajpayee, Shri Atal Bihari Nil Vandayar, Shri K. Thulasiah MR. SPEAKER: Subject to correction*. the result of the division is: Verma, Shri Bhawani Lal * The following members also recorded their votes:

Brijbhushan Sharan Singh.

Williams Shri Mej. Gen. (Retd.) Yadav, Shri Arjun Singh Yadav, Shri Chandra Jeet

Yadav, Shri Devendra Prasad Yadav, Shri Ram Lakhan Singh Yadav, Shri Ram Saran

Zainal Abedin, Shri NOES

Shri S. Krishna Kumar, Shri B. K. Gudadini, Shri Vilas Muttemwar and Shri Ayes:

Ayes: 326

20.15 hrs

Noes: Nil

Division No. 17

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the AYES

Members present and voting.

The motion was adopted

Acharia, Shri Basudeb

Adaikalaraj, Shrì L.

Clause 1, as amended, was added to the

Ahamed, Shri E.

Bill.

Ahirwar, Shri Anand

MR. SPEAKER: The question is:

Ahmed, Shri Kamaluddin Aiyar, Shri Mani Shankar

"That the Enacting Formula and the Long title stand paft of the Bill."

Akber Pasha, Shri B.

The motion was adopted

The Enacting formula nad the Long Title

Anbarasu Era, Shri

were added to the Bill.

Anjalose, Shri Thayil John

Ansari, Shri Mumtaz

SHRIMATI SHEILA KAUL: I beg to move:

Antulay, Shri A. R.

"That the Bill, as amended, be passed."

Arunachalam, Shri M.

MR. SPEAKER: Before I put the motion that the Bill, as amended, be passed, to the vote of the House, this being a Constitution

Athithan, Shri R. Dhanuskodi

sion.

(Amendment) Bill, voting has to be by divi-

Ayub Khan, Shri

Asokaraj, Shri A.

Now, the Lobbies have been cleared.

Bala, Dr. Asim

MR. SPEAKER: The question is:

Baliyan, Shri N.K.

"That the Bill, as amended, be passed."

Bandaru, Shir Dattatraya

Balayogi, Shri G.M.C

The Lok Sbaha divisded:

| (Insertion of new Part IXA) | (e , , , |
|------------------------------------|--------------------------------|
| Banerjee, Kumari Mamata | Charles, Shri A. |
| Bansal, Shri Pawan Kumar | Chatterjee, Shri Nirmal Kanti |
| Barman, Shri Uddhab | Chatterjee, Shri Somnath |
| Basu, Shri Anil | Chaudhary, Shri Kamal |
| Basu, Shri Chitta | Chaudhri, Shri Narain Singh |
| Bhadana, Shri Avtar Singh | Chauhan, Shri Chetan P.S. |
| Bhagat, Shri Vishweshwar | Chauhan, Shri Shivraj Singh |
| Bhagey Gobardhan, Shri | Chaure, Shri Bapu Harı |
| Bhakta, Shri Manoranjan | Chavan, Shri Prithviraj D. |
| Bhatia, Shri Raghunandan Lal | Chidambaram, Shri P. |
| Bhoi, Dr. Krupasindu | Chinta Mohan, Dr. |
| Bhonsle, Shri Prataprao B. | Choudhury, Shri Lokanath |
| Bhonsle, Shri Tejshinghrao | Choudhury, Shri Saifuddin |
| Bhuria, Shri Dileep Singh | Chowdary, Dr. K.V.R. |
| Birbal, Shri | Chowdhary, Shrimati Santosh |
| Brar, Shri Jagmeet Singh | Dadahoor, Shri Gurcharan Singh |
| Buta Singh, Shri | Dalbir Singh, Shri |
| Chacko, Shri P. C. | Damor, Shri Somjibhai |
| Chakraborty, Prof. Susanta | Das, Shri Anadi Charan |
| Chaliha, Shri Kirip | Das, Shri Dwaraka Nath |
| Chandrakar, Shri Chandulala | Das, Shri Jitendra Nath |
| Chandrasekhar, Shrimati Maragatham | Das, Shri Ram Sunder |

| 891 Const. (72#d Amend.) Bill DECE! | MBER 22, 1992 As reported by Jr. Comm. 892 |
|-------------------------------------|--|
| Datta, Shri Amal | Gehlot, Shri Ashok |
| Delkar, Shri Probin | Ghatowar, Shri Paban Singh |
| Deka, Shri Mohan S. | Giri, Shri Sudhir |
| Dennis, Shri N. | Giriyappa, Shri C.P. Mudala |
| Dev, Shri Sontosh Mohan | Gogoi, Shri Tarun |
| Devarajan, Shri B. | Gomango, shri giridhar |
| Dhumal, Prof. Pfem | Gopalan, Shrimati Suseela |
| Dighe, Shri Sharad | Gudadinni, Shri b.K. |
| Digvijaya Singh, Shri | Gupta, Shri Indrajit |
| Dikshit, Shri Shreesh Chandra | Handique, Shri Bijoy Krishna |
| Dome, Dr. Ram Chandra | Harchand Singh, shri |
| Drona, Shri Jagat Vir Singh | Hooda, Shri Bhupinder Singh |
| Dubey, Shrimati Saroj | Hossain, Shri Syed Masudal |
| Farook, Shri M.O.H. | Imchalemba, Shri |
| Fernandes, Shri Oscar | Inder Jit, Shri |
| Fundkar, Shri Pandurang Pundlik | Islam, Shri Nurul |
| Gaikwad, Shri Udaysingrao | Jaffer Sharief, Shri C.K. |
| Gajapathi, Shri Gopi Nath | Jakhar, Shri Balram |
| Galib, Shri Gurcharan Singh | Jangde, Shri Khelan Ram |
| Gamit, Shri Chhitubhai | Jaswant Singh, Shri |
| Gangwar, Shri Santosh Kumar | Jatav, Shri Bare Lal |
| Gavit, Shri Manikrao Hodlya | Jatiya, Shri Satynarayan |

893 Const. (72nd Amend.) Bill PAUSA 1, 1914 (SAKA) As reported by Jr. Comm. 894 (Insertion of new Part IXA) Jeevarathinam, Shri R. Khanoria, Major D.D. Jena, Shri Srikanta Khursheed, Shri Salman Jha, Shri Bhogendra Konathala, Shri Rama Krishna Kori, Shri Gaya Prasad Jhikram, Shri Mohanlal Joshi, Shri Anna Krishan Kukar, Shri S. Kahandole, Shri Z.M. Krishnaswamy, Shri M. Kshirsagar, Shrimati Kesharbai Sonaji Kairon, Shri Surinder Singh Kudumula, Kumari Padamasree

Kale, shri Sghankarrao Kuli, Shri Balin Kaliaperumal, Shri P.P.

Kumar, Shri Nitish Kalka Das, Shri Kum mandalam, Shri Rangarajan

Kamat, Shri Gurudas Kuppur a liny, Shri C K Kamble, Shri Arvind Tulshiram

Kurien, Prof. P.J. Kanaujia, Dr. G.L.

Kanithi, Dr. Viswanatham Lakshmanan, Prof. Savithri

Malik, Shri Dharampal Singh Kapse, Shri Ram Malik, Shri Purna Chandra Karreddula, Shrimati Kamala Kumari

Kasu, Shri Venkata Krishna Reddy Mallikarjun, Shri Mallikarjunaiah, Shri S. Kaul, Shrimati Sheila

Keval Singh, Shri Khan, Shri Aslam Sher

Chandra

Khan, Shri Sukhendu

Khanduri, Maj. Gen. (Retd.) Bhuwan

Marbaniang, Shri Peter & Masood, Shri Rasheed

Manphool Singh, Shri

Mallu, Dr. R.

(Insertion of new Part IXA) Mathur, Shri Shiv Charan Nayak, Shri Mrutyunjaya Meghe, Shri Datta Nayak, Shri Subash Chandra

895 Const. (72nd Amend.) Bill DECEMBER 22, 1992 As reported by Jr. Comm. 896

Mirdha, Shri Nathu Ram Netam, Shri Arvind Nikam, Shri Govindrao Misra, Shri Satyagopal

Misra, Shri Shyam Bihari Nyamagouda, Shri S.B.

Mollah, Shri Hannan Odeyar, Shri Channaiah Padma, Dr. (Shrimatı)

Mukhejee, Shrimati Geeta Pal, Dr. Debi Prosaci Mukherjee, Shri Subrata

Mukhopadyay, Shri Ajoy Pal, Shri Rupchand Muniyappa, Shri K.H. Palacholla, Shri V.R. Naidu Muralee Dharan, Shri K. Pundeya, Dr. Laxminarayan

Murthy, Shri M.V. Pandian, Shri d.

Chandra Shekara Panigrahi, Shri Sriballav Murthy, Shri M.V.V.S. Panja, Shri Ajit Muttemwar, Shri Vilas Panwar, Shri Harpal

Naik, Shri A. Venkatesh Paswan, Shri Sukdeo Naik, Shri G. Devaraya Patel, Shri Harilal Nanji

Naik, Shri Shri Ram Patel, Shri Praful Patel, Shri Sharavan Kumar

. Naikar, Shri D.K. Nandi, Shri Yellaiah Patel, Shri Uttambhai Harjibhai

Narayanan, Shri P.G. Patil, Shri Anwari Basavaraj

Nawale, Shri Vidura Vithoba

Patil, Shrimati Surya Kanta

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Patil, Shri Uttamrao Deorao Rajendra Kumar, Shri S.S.R.

Patil, Shri Vijay Naval Rajeshwaran, Dr. V.

Patil, Shri Yashwantrao Raju, Shri Bh. Vijayakumar

Patnaik, Shri Sivaji Ram, Shri Prem Chand

Patra, Dr. Kartikeswar Ram Babu, Shri A.G.S.

Pattanayak, Shri Sarat Chandra Ram Badan, Shri

Pawar, Shri Sharad Ramamurthy, Shri K.

Pawar, Dr. Vasant Niwrutti Ramasamy, Shri. R. Naidu

Peruman, Dr. P. Vallal Ramchandran, Shri Mullappally

Pilot, Shri Rajesh Rao, Shri J. Chokka

Potdukhe, Shri Shantaram Rao, Shri P.V. Narasimha

Prabhu, Shri R. Rao Ram Singh, Col.

Prabhu Zantye, Shri Harish Narayan Rao, Shri . Krishna

Pramanik, Shri Radhika Ranjan Rathva, Shri N.J.

Prasad, Shri V. Sreenivasa Rawat, Shri Bhagwan Shankar

Premi, Shri Mangal Ram Rawat, Shri Prabhu Lal

Ray, Dr. Sudhir Purkayastha, Shri Kabındra

Raychaudhuri, Shri Sudarsan , Rai, Shri Kalp Nath

Rai, Shri Lall Basu Reddaiah Yadav, Shri K.P.

Reddy, Shri A. Indrakaran Rai, Shri M. Ramanna

Reddy, Shyri A. Venkata Rai, Shri Ram Nihor

Reddy, Shri B.N. Rajaravivarma, Shri B.

DECEMBER 22, 1992 As reported by Jr. Comm. 900 899 Const. (72nd Amend.) Bill (Insertion of new Part IXA) Reddy, Shri G. Ganga Shukla, Shri Vidyacharan

Siddhartha, Shrimati D. K. Tharadevi

Reddy, Shri M.G.

Reddy, Shri R. Surender

Silvera, Dr. C. Roshan Lai, Shri

Roy, Shri Haradhan

Sahi, Shrimati Krishna

Sai, Shri A. Prathap

Sajjan Kumar, Shri

Sangma, Shri Purno A.

Sanipalli, Shri Gangadhara

Scindia, Shri Madhavrao

Shah, Shri Manabendra

Shankaranand, Shri B.

Sharma, Shri Chiranji Lal

Shastri, Shri Vishwanath

Shingda, Shri D. B.

Shivappa, Shri K. G.

Sharma, Capt. Satish Kumar

Shakya, Dr. Mahadeepak Singh

Suja, Kumari

Satrucharla, Shri Vijayarama Raju

Sadul, Shri Dharmanna Mondayya

Sidnal, Shri S. B.

Singh, Shri Brijbhushan Sharan

Singh, Shri Mohan (Deoria)

Singh, Kumari Pushpa Devi

Singh, Shri Khelsai

Singh Shri Motilal

Singh Shri Rajveer

Singh Shri S. B.

Singh, Shri Ram Prasad

Singh, Shri Satya Deo

Singh Deo, Shri K. P.

Singla, Shri Sant Ram

Sodi, Shri Manku Ram

Solanki, Shri Surajbhanu

Sreenivaasan, Shri C.

Sukhbuns Kaur, Shrimati

Subba, Shri Thota

Sukh Ram, Shri

Soundaran, Dr. (Shrimati) K.S.

Sultanpuri, Shri Krishan Dutt

Vajpayee, Shri Atal Bihari

Vadde, Shri Sobhanadreeswara Rao

Sundararaj, Shri N.

Sur, Shri Monoranjan Vandayar, Shri K. Thulasiah

Suresh, Shri Kodikkunil

Tirkey, Shri Pius

Verma, Shri Bhawani Lal

Swamy, Shri G. Venkat Verma, Shri Shiv Sharan

Tara Singh, Shri Verma, Shri Upendra Nath

Verma, Kumari Vimal Tej Narayan Singh, Shri

Thakur, Shri Mahendra Kumar Singh Vijayaraghavan, Shri V. S.

Thangkabalu, Shri K.V. Virendra Singh, Shri

Thomas, Prof. K.V. Vyas, Dr. Girija

Wasnik, Shri Mukul Balkrishna Thorat, Shri Sandipan Bhagwan

Thungon, Shri P.K. Williams Shri Mej. Gen. (Retd.)

Tindivanam, Shri K. Ramamurthee Yadav, Shri Arjun Singh

Yadav, Shri Devendra Prasad Tomar, Dr. Ramesh Chand

Yadav, Shri Ram Lakhan Singh Topdar, Shri Tarit Baran

Yadav, Shri Ram Saran Itoono, Kumari Frida

Yadav, 6hri Satya Pal Singh Tytler, Shri Jagdish

Yadav, Shri Sharad Umbrey, Shri Laeta

Yadav, Shri Surya Narayan Ummareddy Venkateswarlu, Prof.

Yadav, Shri Chandra Jeet

Yadav, Shri Vijoy Kumar

Upadhyay, Shri Swarup

Zainal Abedin, Shri Urs, Shrimati Chandra Prabha

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NOES

Nil

MR. SPEAKER: Subject to correction*, the result of the division is:

Ayes: 327

Noes: Nil

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The Bill, as amended, is passed by the requisite majority, in accordance with the provisions of Article 368 of the Constitution.

The motion was adopted

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Food arrangements have been made the hon. Members in Room No. 70, Parliament House.

MR. SPEAKER: I think, all the hon. Members do deserve our thanks and congratulations.

SHRI SOMNATH CHATTERJEF (Bolpur): What do we get in return?

MR. SPEAKER: In return, I adjourn the House to meet again tomorrow at 11 O'clock.

20.15 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, December 23, 1992/Pausa 2, 1914 (Saka).

Ayes: Shri Kamla Mishra Madhukar and Prof. Malini Bhattacharaya.

^{*}The following members also recoreded their votes: